

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**M.A.No.259 of 2015**

in

**Appeal No.44 of 2015**

Appellant

Respondent(s)

Jayaram Gouda  
Vidyapeeta, Kangeri Hobli,  
Bangalore

The Union of India & others  
rep. by its Secretary to the Govt.  
Ministry of Environment & Forests  
New Delhi and others

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)

M/s.D. Aravindhan

Smt.C. Sangamithrai for R1  
Mr.R. Thirunavukarasu &  
M.Swarnalatha for R2  
Mr.Devraj Ashok for R3 & R5  
Mr.T.V. Sekar for R4  
M/s.Ajesh Kumar S., Dhivya Menon,  
Sharanjith Shetty for R4

Note of the Registry	Orders of the Tribunal
Item No.11	<p>Date: 24<sup>th</sup> August, 2017</p> <p>The learned counsel appearing for the appellant submits that application filed in the Registry, questioning the consent issued, is yet to be numbered. Registry is directed to number the said application and post the same along with appeal on 14.09.2017</p> <p style="text-align: right;">.....,JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>